

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No.62/560(6)/NCLT/AHM/2017(New)
C.P. No. 9/560(6)/NCLT/AHM/2015(Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017**

Name of the Company: Praveen Kumar Bohra
V/s.
Registrar of Companies & Ors.

Section of the Companies Act: Sections 560(6) of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	HARSHVARDHAN TOPRE	ADV	Respondents no. 2 and 3	Mr. Topre
2.	NATASHA SUTARIA	ADV.	PETITIONER	Natasha.

ORDER

Learned Advocate Ms. Natasha Sutaria present for Petitioner. Learned Advocate Mr. Harshvardhan Topre present for Respondents no. 2 and 3. None present for other Respondents.

Heard arguments of Learned Counsel for Petitioner and learned Counsel for Respondents no. 2 and 3.

Orders reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 2nd day of August, 2017.